

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

CP 293/2003 in OA 2051/1995

New Delhi, this the 18th day of August, 2003

Hon'ble Sh. V.K.Majotra, Member (A)
Hon'ble Sh. Kuldip Singh, Member (J)

(37)

1. Marut Kumar
S/o Sh. Chail Bihari
R/o 79, Mausam Vihar
Delhi - 51.
2. S. Bannerjee
S/o Sh. S.K.Bannerjee
R/o 1704, Govind Puri Extn.
New Delhi - 19.Petitioner
(By Advocate Sh. Arun Bhardwaj)

V E R S U S

Union of India through

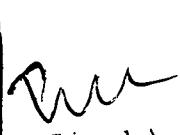
1. Sh. R.R.Bhandari
Secretary, Ministry of Railways
Railway Board, Rail Bhawan, New Delhi.
2. Sh. A.K.Maity
Under Secretary (E)
Railway Board, New Delhi.Respondents

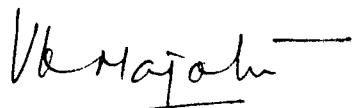
O R D E R (ORAL)

Shri V.K.Majotra,

Ld. counsel of the petitioner seeks and is allowed to withdraw the present CP with liberty to take recourse to appropriate legal remedy.

2. CP is dismissed as withdrawn.


(Kuldip Singh)
Member (J)


(V.K.Majotra)
Member (A)

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